

a meeting of Chief Minister's held by the Planning Commission.

#### Separate Fleets for Arabian Sea and Bay of Bengal

\*79. SHRI SRINIBAS MISRA :  
SHRI BAIDHAR BEHERA :  
SHRI J. AHMED :

Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal under consideration to have separate fleets for Arabian Sea and the Bay of Bengal ;

(b) if so, the stage at which the proposal stands at present ;

(c) whether Government propose to strengthen the Navy with the purchase of small submarines to patrol the coastal water, manufactured by commercial firms for private sale ; and

(d) if not, the arrangements being made to procure the small submarines ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) and (b). The Navy is divided into three Commands under Operational Control Authorities, who are responsible for all Naval operations in their respective areas of sea jurisdiction. The principal units of the Navy are, however, organised as one Indian Fleet.

(c) and (d). Various steps are being taken to modernise and build up the Navy to fulfil its role in both in the Bay of Bengal and Arabian Sea.

#### Adulterated Milk Supplied to Jawans by a Contractor

\*80. Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that on investigation by the Central Bureau of Investigation it was found in the last week of January, 1970 that milk used to be supplied to our Jawans by a contractor was found to be adulterated ;

(b) since how long such a practice was going on undetected in that area ;

(c) if so, what is the punishment awarded to this contractor for this criminal act ; and

(d) whether similar investigations have

been made in other military camps and establishments and if so, with what results ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) No, Sir. It is however correct that on the 13th January 1970, the C. B. I. took samples of milk from the Military Farm Depot at Calcutta. The test reports thereof are still awaited from the C. B. I.

(b) and (c). Do not arise.

(d) A case of alleged supply of sub-standard milk at Samba on 13th June 1967 was reported by the SPE Ambala. The case was investigated and finally dropped on the advice of the Central Vigilance Commission.

Another case of alleged acceptance of sub-standard milk at Jamnagar was investigated in 1969 and the allegation was found to be incorrect.

#### Tariff for Inter-State Supply and Sale of Power

\*81. SHRI S. K. TAPURIAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether his Ministry has directed the State Governments and State Electricity Boards to abide by the accepted recommendations of the Committee set up in 1966 to fix up tariff for inter-State supply and sale of power ; and

(b) whether some States have refused to cooperate in this matter and it has stood in the way of rural electrification ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). The recommendations of the Committee appointed by the Ministry of Irrigation and Power for formulating guidelines for fixation of tariffs for inter-State supplies of power were considered by representatives of State Governments and State Electricity Boards at various regional meetings and eventually at the Conference of State Ministers of Irrigation and Power held at Nainital in May, 1969. The accepted guidelines are briefly as follows :

- (1) The cost of inter-State supply should be based on the pooled cost of generation (including the cost of power purchased, if any) and the appropriate cost of transmission of